

HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT- CARD

Written Examination of District Judges (Entry Level) 2011 (LIMITED COMPETITIVE EXAMINATION)

Roll No. : 1

Candidate's Name & Address: **Mansoor Ahmed
Chief Judicial Magistrate,
Bilaspur**

Father's/Husband's Name : **Shri Z.A. Ansari**

Gender : M

Examination Centre : Govt. Bilasa Girls P.G. College, Link Road, Bilaspur

Affix Passport Size
Photograph

Duly attested by the District
& Session Judge concerned

(Similar to that affixed on
application form)

Date of Examination 24th July 2011

TIME

PAPER

8.00 A.M. to 10.00 A.M.

Paper I LAW

2.00 P.M. to 4.00 P.M.

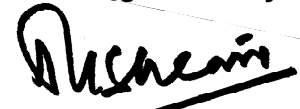
Paper II LAW

Signature of Candidate
(to be signed in examination hall)

Signature of the attesting officer
(Designation with Seal)

Date :

Issuing Authority



Registrar General

(See reverse for instructions)

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HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT- CARD

Written Examination of District Judges (Entry Level) 2011 (LIMITED COMPETITIVE EXAMINATION)

Roll No. : 2

Candidate's Name & Address: **Pradeep Kumar Singh**
Special Railway
Magistrate, Bilaspur

Father's/Husband's Name : **Shri Jagannath Singh**

Gender : M

Examination Centre : Govt. Bilasa Girls P.G. College, Link Road, Bilaspur

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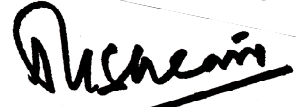
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HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT- CARD

Written Examination of District Judges (Entry Level) 2011 (LIMITED COMPETITIVE EXAMINATION)

Roll No. : 3

Candidate's Name & Address: **Mohd. Rizwan Khan**
Dy. Sec., CG State Legal
Service Authority,
Bilaspur

Father's/Husband's Name : **Shri G. Mohiuddin**

Gender : M

Examination Centre : Govt. Bilasa Girls P.G. College, Link Road, Bilaspur

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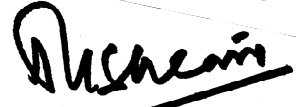
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HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT- CARD

Written Examination of District Judges (Entry Level) 2011 (LIMITED COMPETITIVE EXAMINATION)

Roll No. : 4

Candidate's Name & Address: **Sanjay Kumar Soni**
Civil Judge Class-I &
C.J.M. Narayanpur

Affix Passport Size
Photograph

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& Session Judge concerned

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Father's/Husband's Name : **Shri S.L. Soni**

Gender : M

Examination Centre : Govt. Bilasa Girls P.G. College, Link Road, Bilaspur

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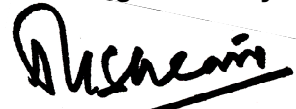
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HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT- CARD

Written Examination of District Judges (Entry Level) 2011 (LIMITED COMPETITIVE EXAMINATION)

Roll No. : 5

Candidate's Name & Address: **Kartik Ram**
Chief Judicial Magistrate,
Bastar at Jagdalpur

Father's/Husband's Name : **Shri Nand Ram**

Gender : M

Examination Centre : Govt. Bilasa Girls P.G. College, Link Road, Bilaspur

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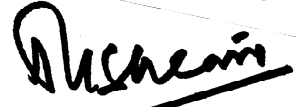
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HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT- CARD

Written Examination of District Judges (Entry Level) 2011 (LIMITED COMPETITIVE EXAMINATION)

Roll No. : 6

Candidate's Name & Address: **Virendra Kumar
Chanakya
Chief Judicial Magistrate,
Dantewada**

Father's/Husband's Name : **Shri Rati Ram**

Gender : M

Examination Centre : Govt. Bilasa Girls P.G. College, Link Road, Bilaspur

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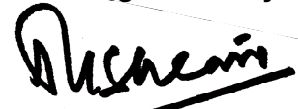
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HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT- CARD

Written Examination of District Judges (Entry Level) 2011 (LIMITED COMPETITIVE EXAMINATION)

Roll No. : 7

Candidate's Name & Address: **Ram Jiwan Dewangan**
Chief Judicial Magistrate,
Bijapur

Father's/Husband's Name : **Shri Harkh Ram**

Gender : M

Examination Centre : Govt. Bilasa Girls P.G. College, Link Road, Bilaspur

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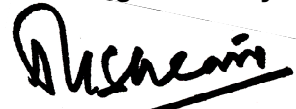
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HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT- CARD

Written Examination of District Judges (Entry Level) 2011 (LIMITED COMPETITIVE EXAMINATION)

Roll No. : 8

Candidate's Name & Address: **Chandra Kumar Ajgalley**
1st Civil Judge Class-I &
C.J.M. Rajnandgaon

Father's/Husband's Name : **Shri L.R. Ajgalley**

Gender : M

Examination Centre : Govt. Bilasa Girls P.G. College, Link Road, Bilaspur

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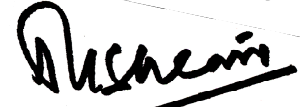
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HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT- CARD

Written Examination of District Judges (Entry Level) 2011 (LIMITED COMPETITIVE EXAMINATION)

Roll No. : 9

Candidate's Name & Address: **Vinita Warner**
2nd Civil Judge Class-I,
Rajnandgaon

Father's/Husband's Name : **Shri Pramendra Kumar**

Gender : F

Examination Centre : Govt. Bilasa Girls P.G. College, Link Road, Bilaspur

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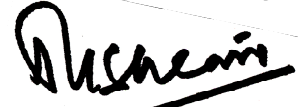
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HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT- CARD

Written Examination of District Judges (Entry Level) 2011 (LIMITED COMPETITIVE EXAMINATION)

Roll No. : 10

Candidate's Name & Address: **Vijay Kumar Hota**
Civil Judge Class-I &
A.C.J.M. Khairagarh

Father's/Husband's Name : **Late Shri Damodar Hota**

Gender : M

Examination Centre : Govt. Bilasa Girls P.G. College, Link Road, Bilaspur

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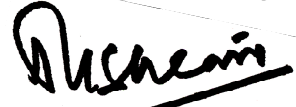
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HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT- CARD

Written Examination of District Judges (Entry Level) 2011 (LIMITED COMPETITIVE EXAMINATION)

Roll No. : 11

Candidate's Name & Address: **Devendra Nath Bhagat**
Civil Judge Class-I
Dongargarh Distt.-
Rajnandgaon

Father's/Husband's Name : **Shri Fagu Ram Bhagat**

Gender : M

Examination Centre : Govt. Bilasa Girls P.G. College, Link Road, Bilaspur

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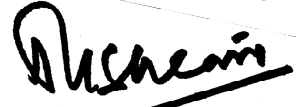
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HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT- CARD

Written Examination of District Judges (Entry Level) 2011 (LIMITED COMPETITIVE EXAMINATION)

Roll No. : 12

Candidate's Name & Address: **Janta Ram Banjara**
Chief Judicial Magistrate,
Dhamtari

Father's/Husband's Name : **Late Shri Maya Ram**

Gender : M

Examination Centre : Govt. Bilasa Girls P.G. College, Link Road, Bilaspur

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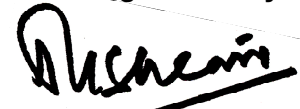
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HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT- CARD

Written Examination of District Judges (Entry Level) 2011 (LIMITED COMPETITIVE EXAMINATION)

Roll No. : 13

Candidate's Name & Address: **Chhameshwar Lal Patel**
Addittional Chief Judicial
Magistrate, Raipur

Father's/Husband's Name : **Shri Ram Krishna Patel**

Gender : M

Examination Centre : Govt. Bilasa Girls P.G. College, Link Road, Bilaspur

Affix Passport Size
Photograph

Duly attested by the District
& Session Judge concerned

(Similar to that affixed on
application form)

Date of Examination 24th July 2011

TIME

PAPER

8.00 A.M. to 10.00 A.M.

Paper I LAW

2.00 P.M. to 4.00 P.M.

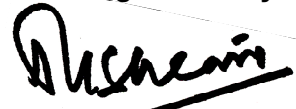
Paper II LAW

Signature of Candidate
(to be signed in examination hall)

Signature of the attesting officer
(Designation with Seal)

Date :

Issuing Authority



Registrar General

(See reverse for instructions)

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HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT- CARD

Written Examination of District Judges (Entry Level) 2011 (LIMITED COMPETITIVE EXAMINATION)

Roll No. : 14

Candidate's Name & Address: **Anand Ram Dhidhi**
Civil Judge Class-I &
C.J.M. Jashpur

Father's/Husband's Name : **Late Shri Ramu Dhidhi**

Gender : M

Examination Centre : Govt. Bilasa Girls P.G. College, Link Road, Bilaspur

Affix Passport Size
Photograph

Duly attested by the District
& Session Judge concerned

(Similar to that affixed on
application form)

Date of Examination 24th July 2011

TIME

PAPER

8.00 A.M. to 10.00 A.M.

Paper I LAW

2.00 P.M. to 4.00 P.M.

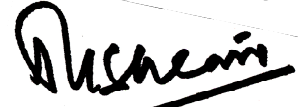
Paper II LAW

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Signature of the attesting officer
(Designation with Seal)

Date :

Issuing Authority



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HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT- CARD

Written Examination of District Judges (Entry Level) 2011 (LIMITED COMPETITIVE EXAMINATION)

Roll No. : 15

Candidate's Name & Address: **Maneesh Kumar Thakur**
Chief Judicial Magistrate,
Ambikapur

Father's/Husband's Name : **Shri K.K. Thakur**

Gender : M

Examination Centre : Govt. Bilasa Girls P.G. College, Link Road, Bilaspur

Affix Passport Size
Photograph

Duly attested by the District
& Session Judge concerned

(Similar to that affixed on
application form)

Date of Examination 24th July 2011

TIME

PAPER

8.00 A.M. to 10.00 A.M.

Paper I LAW

2.00 P.M. to 4.00 P.M.

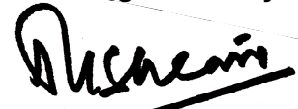
Paper II LAW

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Signature of the attesting officer
(Designation with Seal)

Date :

Issuing Authority



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HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT- CARD

Written Examination of District Judges (Entry Level) 2011 (LIMITED COMPETITIVE EXAMINATION)

Roll No. : 16

Candidate's Name & Address: **Khilawan Ram Rigri
Civil Judge Class-I &
A.C.J.M. Surajpur**

Father's/Husband's Name : **Late D.R. Rigri**

Gender : M

Examination Centre : Govt. Bilasa Girls P.G. College, Link Road, Bilaspur

Affix Passport Size
Photograph

Duly attested by the District
& Session Judge concerned

(Similar to that affixed on
application form)

Date of Examination 24th July 2011

TIME

PAPER

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Paper I LAW

2.00 P.M. to 4.00 P.M.

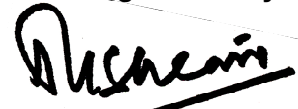
Paper II LAW

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Signature of the attesting officer
(Designation with Seal)

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Issuing Authority



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HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT- CARD

Written Examination of District Judges (Entry Level) 2011 (LIMITED COMPETITIVE EXAMINATION)

Roll No. : 17

Candidate's Name & Address: **Gregory Tirkey**
Civil Judge Class-I, Korba

Father's/Husband's Name : **Late Shri Sebastian Tirkey**

Gender : M

Examination Centre : Govt. Bilasa Girls P.G. College, Link Road, Bilaspur

Affix Passport Size
Photograph

Duly attested by the District
& Session Judge concerned

(Similar to that affixed on
application form)

Date of Examination 24th July 2011

TIME

PAPER

8.00 A.M. to 10.00 A.M.

Paper I LAW

2.00 P.M. to 4.00 P.M.

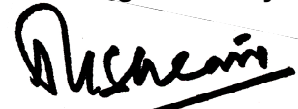
Paper II LAW

Signature of Candidate
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Signature of the attesting officer
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Date :

Issuing Authority



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HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT- CARD

Written Examination of District Judges (Entry Level) 2011 (LIMITED COMPETITIVE EXAMINATION)

Roll No. : 18

Candidate's Name & Address: **Sanghratna Bhatpahari
2nd Civil Judge Class-I &
A.C.J.M. Jagdalpur**

Father's/Husband's Name : **Late Shri M.L. Bhatpahari**

Gender : F

Examination Centre : Govt. Bilasa Girls P.G. College, Link Road, Bilaspur

Affix Passport Size
Photograph

Duly attested by the District
& Session Judge concerned

(Similar to that affixed on
application form)

Date of Examination 24th July 2011

TIME

PAPER

8.00 A.M. to 10.00 A.M.

Paper I LAW

2.00 P.M. to 4.00 P.M.

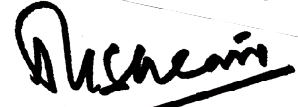
Paper II LAW

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Issuing Authority



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HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT- CARD

Written Examination of District Judges (Entry Level) 2011 (LIMITED COMPETITIVE EXAMINATION)

Roll No. : 19

Candidate's Name & Address: **Saroj Nand Das**
C.J.M. Janjgir

Father's/Husband's Name : **Shri Ishwer Lahre**

Gender : F

Examination Centre : Govt. Bilasa Girls P.G. College, Link Road, Bilaspur

Affix Passport Size
Photograph

Duly attested by the District
& Session Judge concerned

(Similar to that affixed on
application form)

Date of Examination 24th July 2011

TIME

PAPER

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Paper I LAW

2.00 P.M. to 4.00 P.M.

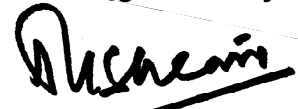
Paper II LAW

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Issuing Authority



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HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT- CARD

Written Examination of District Judges (Entry Level) 2011 (LIMITED COMPETITIVE EXAMINATION)

Roll No. : 20

Candidate's Name & Address: **Satyabhama Ajay Dubey**
1st Civil Judge Class-I &
C.J.M. Utter Baster,
Kanker

Father's/Husband's Name : **Shri Ajay Dubey**

Gender : F

Examination Centre : Govt. Bilasa Girls P.G. College, Link Road, Bilaspur

Affix Passport Size
Photograph

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& Session Judge concerned

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Date of Examination 24th July 2011

TIME

PAPER

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Paper I LAW

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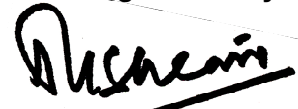
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Issuing Authority



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HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT- CARD

Written Examination of District Judges (Entry Level) 2011 (LIMITED COMPETITIVE EXAMINATION)

Roll No. : 21

Candidate's Name & Address: **Kiran Chaturvedi**
I Civil Judge Class-I &
C.J.M. Mahasamund

Father's/Husband's Name : **Shri R.P. Chaturvedi**

Gender : F

Examination Centre : Govt. Bilasa Girls P.G. College, Link Road, Bilaspur

Affix Passport Size
Photograph

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Date of Examination 24th July 2011

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Paper I LAW

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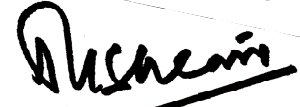
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Signature of the attesting officer
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Date :

Issuing Authority



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HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT- CARD

Written Examination of District Judges (Entry Level) 2011 (LIMITED COMPETITIVE EXAMINATION)

Roll No. : 22

Candidate's Name & Address: **Thomas Ekka**
Civil Judge Class-I Balod,
Durg

Father's/Husband's Name : **Shri Jowakim Ekka**

Gender : M

Examination Centre : Govt. Bilasa Girls P.G. College, Link Road, Bilaspur

Affix Passport Size
Photograph

Duly attested by the District
& Session Judge concerned

(Similar to that affixed on
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Date of Examination 24th July 2011

TIME

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Paper I LAW

2.00 P.M. to 4.00 P.M.

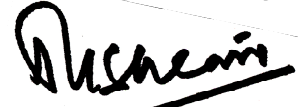
Paper II LAW

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HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT- CARD

Written Examination of District Judges (Entry Level) 2011 (LIMITED COMPETITIVE EXAMINATION)

Roll No. : 23

Candidate's Name & Address: **Hirendra Singh Tekam**
C.J.M. Raipur

Father's/Husband's Name : **Shri Govind Singh Tekam**

Gender : M

Examination Centre : Govt. Bilasa Girls P.G. College, Link Road, Bilaspur

Affix Passport Size
Photograph

Duly attested by the District
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application form)

Date of Examination 24th July 2011

TIME

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Paper I LAW

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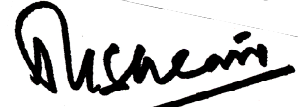
Paper II LAW

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Signature of the attesting officer
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Date :

Issuing Authority



Registrar General

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HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT- CARD

Written Examination of District Judges (Entry Level) 2011 (LIMITED COMPETITIVE EXAMINATION)

Roll No. : 24

Candidate's Name & Address: **Rishi Kumar Burman**
Civil Judge Class-I &
J.M.F.C. Saraipali

Father's/Husband's Name : **Shri T.R. Burman**

Gender : M

Examination Centre : Govt. Bilasa Girls P.G. College, Link Road, Bilaspur

Affix Passport Size
Photograph

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Date of Examination 24th July 2011

TIME

PAPER

8.00 A.M. to 10.00 A.M.

Paper I LAW

2.00 P.M. to 4.00 P.M.

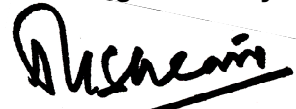
Paper II LAW

Signature of Candidate
(to be signed in examination hall)

Signature of the attesting officer
(Designation with Seal)

Date :

Issuing Authority



Registrar General

(See reverse for instructions)

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- 10 There is no provision for the supplementary answer book

HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT- CARD

Written Examination of District Judges (Entry Level) 2011 (LIMITED COMPETITIVE EXAMINATION)

Roll No. : 25

Candidate's Name & Address: **Jitendra Kumar Jain**
I Civil Judge Class-I &
C.J.M. Durg

Father's/Husband's Name : **Shri K.C. Jain**

Gender : M

Examination Centre : Govt. Bilasa Girls P.G. College, Link Road, Bilaspur

Affix Passport Size
Photograph

Duly attested by the District
& Session Judge concerned

(Similar to that affixed on
application form)

Date of Examination 24th July 2011

TIME

PAPER

8.00 A.M. to 10.00 A.M.

Paper I LAW

2.00 P.M. to 4.00 P.M.

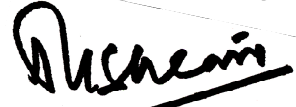
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HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT- CARD

Written Examination of District Judges (Entry Level) 2011 (LIMITED COMPETITIVE EXAMINATION)

Roll No. : 26

Candidate's Name & Address: **Gopal Krishna Neelam
C.J.M., Raigarh**

Father's/Husband's Name : **Late Shri Prabhu Narayan**

Gender : M

Examination Centre : Govt. Bilasa Girls P.G. College, Link Road, Bilaspur

Affix Passport Size
Photograph

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& Session Judge concerned

(Similar to that affixed on
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Date of Examination 24th July 2011

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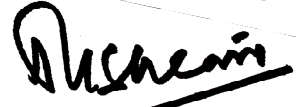
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HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT- CARD

Written Examination of District Judges (Entry Level) 2011 (LIMITED COMPETITIVE EXAMINATION)

Roll No. : 27

Candidate's Name & Address: **Rohit Singh Tanwar**
C.J.M. Baikunthpur
(Korea)

Father's/Husband's Name : **Late Dom Raj Singh**

Gender : M

Examination Centre : Govt. Bilasa Girls P.G. College, Link Road, Bilaspur

Affix Passport Size
Photograph

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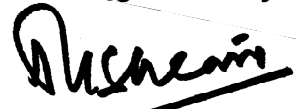
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HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT- CARD

Written Examination of District Judges (Entry Level) 2011 (LIMITED COMPETITIVE EXAMINATION)

Roll No. : 28

Candidate's Name & Address: **Dileshwar Singh Rathiya**
Civil Judge Class-I
Gariyabandh

Father's/Husband's Name : **Shri Bandhan Ram**

Gender : M

Examination Centre : Govt. Bilasa Girls P.G. College, Link Road, Bilaspur

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Photograph

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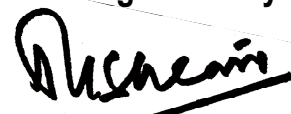
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HIGH COURT OF CHHATTISGARH, BILASPUR

ADMIT- CARD

Written Examination of District Judges (Entry Level) 2011 (LIMITED COMPETITIVE EXAMINATION)

Roll No. : 29

Candidate's Name & Address: **Pravin Kumar Pradhan**
Civil Judge Class-I
Bemetara, Durg

Father's/Husband's Name : **Shri Girija Shankar**

Gender : M

Examination Centre : Govt. Bilasa Girls P.G. College, Link Road, Bilaspur

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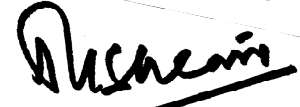
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